

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1252

ANSWERED ON:30.11.2005

NATIONAL WATER COMMISSION

Bansal Shri Pawan Kumar;Rawat Shri Bachi Singh;Renge Patil Shri Tukaram Ganpatrao;Thummar Shri Virjibhai

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has taken any measures to implement projects for the supply of drinking water and sewage disposal;
- (b) if so, the details thereof, State-wise/Union Territories-wise;
- (c) whether the Union Government is considering to constitute a National Water Commission;
- (d) if so, the details thereof; and
- (e) if not, the reasons thereof?

Answer

MINISTER OF URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

(a): Ministry of Urban Development is providing financial assistance to State Governments for implementation of water supply schemes for small towns with population less than 20,000 under the Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP) since 1993-94. The financing pattern is 50:50 between Centre and the States including five per cent from the urban local bodies. Besides, Government is shortly launching National Urban Renewal Mission (NURM) for select cities and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) for remaining cities. Water Supply and sewage disposal are eligible components under the new schemes. The existing scheme of AUWSP will be subsumed in the new scheme of UIDSSMT.

(b): The details of State-wise implementation of the projects under AUWSP are given in the Annexure.

(c)to(e): There is no such proposal under consideration to constitute a National Water Commission.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA USQ NO.1252 FOR 30.11.2005

MINISTRY OF URBAN DEVELOPMENT

ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)

DETAILS OF IMPLEMENTATION FROM 1993-94 TILL DATE

Sl. No.	State	Schemes approved	Total
		Central share	
	Nos.	Estt. Cost	Released
			(Rs.in lakh)
1.	ANDHRA PRADESH	42	8583.34
2.	ARUNACHAL PD.	3	2963.62
3.	ASSAM	21	6671.19
4.	BIHAR	33	4919.7
5.	CHHATTISGARH	42	3643.83
6.	GOA	4	352.35
7.	GUJARAT	70	9317.69
8.	HARYANA	38	7667.89
9.	HIMACHAL PD.	16	3208.43
10.	J & K	15	5561.58
11.	JHARKHAND	16	3184.79
12.	KARNATAKA	45	14554.18
13.	KERALA	13	3854.49
14.	MADHYA PD.	147	15820.26
15.	MAHARASHTRA	37	11578.24
			(Rs.in lakh)
			3237.30
			540.96
			2320.33
			2020.03
			1790.12
			176.18
			4116.53
			3570.82
			1519.92
			1799.05
			1181.34
			5681.61
			1379.73
			7275.28
			4827.05

16. MANIPUR	26	3455.19	1603.34
17. MEGHAYALA	2	581.73	290.87
18. MIZORAM	8	1134.71	567.36
19. NAGALAND	2	902.81	451.40
20. ORISSA	35	7133.04	2765.29
21. PUNJAB	16	1225.36	501.61
22. RAJASTHAN	72	12411.54	5305.56
23. SIKKIM	2	451.56	225.78
24. TAMIL NADU	93	10471.00	4823.56
25. TRIPURA	12	3592.23	1486.53
26. UTTAR PD.	390	30829.75	14990.18
27. UTTARANCHAL	22	4426.58	2085.14
28. WEST BENGAL	22	3685.86	1441.85
Total	1244	182182.94	77974.72

1. In addition an amount of Rs.4.00 crore was released for rehabilitation of Water Supply system in Tsunami affected Port Blair.

2. No central share released for other Union Territories.